

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.32(ND)/2010

IN THE MATTER OF:

M/s. Rajan Cosmetics (Madras) Ltd. Applicant/petitioner
Vs.
M/s. SRM Infrastructure Pvt. Ltd. & Ors. Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 15.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

For the Applicant/petitioner : Mr.Aman Varma, Ms. Smriti Churiwal,
Advs.

For the Respondent :

ORDER

Counsel for the respondent is not present.

List the matter on 12th October, 2017.

— Sd —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —

(R. VARADHARAJÁN)
MEMBER(JUDICIAL)

15.09.2017
V. Sethi